

(c) to (e). Government have an ongoing process of consultations with the Reserve Bank of India regarding the operation and the administration of public sector banks and such steps as are considered necessary are taken at the appropriate time.

[English]

Housing Programme for Calcutta under L.I.C. Schemes

4461. SHRI MANIK SANYAL : Will the Minister of FINANCE be pleased to state :

(a) whether the former Minister of Finance had publicly given assurance in Calcutta just before the Lok Sabha elections in December 1984 that Government would construct houses for low and middle income groups of people under the L.I.C. Schemes as has been done at Bombay and Bangalore;

(b) if so, when Government are going to implement the assurance in view of acute housing problem in Calcutta; and

(c) whether similar housing programme would be undertaken in other divisions also ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) According to information furnished by the Life Insurance Corporation of India, the then Finance Minister, while laying the foundation stone of LIC's Branch Office-cum-Investment Building at Calcutta on the 18th December, 1983 had made announcements regarding construction of houses/flats at Calcutta for the policy holders, under LIC Schemes.

(b) and (c). L.I.C. has noted the above for appropriate necessary action.

[Translation]

Amount under Suspense Accounts with Accountant General, Uttar Pradesh

4462. SHRI DHARAMVIR SINGH : Will the Minister of FINANCE be pleased to state :

(a) the amount in the Suspence Account

with the Accountant General of Uttar Pradesh;

(b) the break-up of the amount in the Suspence Account since 1970-71;

(c) the number of unsettled claims of State employees and the amount involved in each case and since when they are lying;

(d) the reasons for delay in settling these claims;

(e) whether action is proposed to be taken against the employees and officers responsible for this; and

(f) if so, details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (f). The information is being collected and will be laid on the table of the House.

[English]

Nomination of Director of PNB as Representative of Small Scale Industries

4463. SHRI INDRAJIT GUPTA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have nominated a Director of the Punjab National Bank as representative of small-scale industries; and

(b) if so, whether the Director concerned was promoter of M/s Rolta Industries in Dewas, which received over Rs. 2 crore loans from the State Bank of Indore, of which Rs. 40 lakhs had to be written off as the firm never commenced production ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Scheme 1970 provides for constitution of Boards of Directors of nationalised banks by the Central Government. In terms of sub-